

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:622

ANSWERED ON:21.11.2002

INCIDENTS OF RAPE, MOLESTATION, PIC-POCKETING AND ROBBERY
RAVINDRA KUMAR PANDEY;SURESH KURUP;V. VETRISELVAN

Will the Minister of RAILWAYS be pleased to state:

- (a) whether incidents of rape, molestation, pic-pocketing, thefts and robbery in the running trains are increasing day by day;
- (b) if so, the number of cases noticed by the Railway Department during the last three years and current year till October, 2002;
- (c) whether effective safety measures were not taken by the Railways to save the passengers from such incidents in the running trains;
- (d) if so, the reasons therefor;
- (e) whether a dacoity was committed in Shipra Express and Howrah-Mumbai Mail between Mughalsarai-Gaya Grand Chord Section in October, 2002;
- (f) whether the Government are considering to take this matter seriously and propose some effective safety measures for passengers in running trains; and
- (g) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a) to (g): "Policing" being a State subject, prevention and detection of crime on Railways, including running trains, is the Constitutional responsibility of the State Governments. The cases of crime on Railways are reported to, registered and investigated by the Government Railway Police (GRP). Therefore, information asked for in the question is not readily available with the Ministry of Railways.